IDENTIFICATION OF PARTIES HAVING TRANSACTIONS WITH BANKS

737. SHRI SAL1L KUMAR

GANGULY:

SHRI NTREN GHOSH:

SHRI vfONORANIAN ROY:

Will the Minister of FINANCE be pleased to sta

(a) whether Government bave recently received any msmorandum from the Council of the Inst tute of Chartered Accountants of India;

(b) if so. v hat are the main demands contained in the memorandum;

(c) whether the Council has demanded the amendment of the law to make banks responsible for identification of parties having transactions with them to check tax evasion through Benami Bank accounts; and

(d) if so, th; reaction of government in this regard ?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (I) No, Sir. It is understood, however, that such a memorandum has been recei'ed by the Direct Taxes Enquiry Commttee in reply to their Questionnaire.

(V) to (d). Do not arise.

DIFFERENCES BETWEEN D.G.C.A. AND MINISTRY OF TOURISM AND CIVIL AVIATION

738. SHRI S \LIL KUMAR GAN< IULY : SHRI ,'ASANKASEKHAR SANYAL: SHRI *. P.

SUBRAMANIA

MENON: SHRI M. V. BHADRAM : Will the Minster of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether t is a fact that sharp differences have .' risen between the Directorate-General of Civil Aviation and the Ministry on tht question of renewal of licences of commercial pilots;

(b) if so. whether it is a fact that the Director-Genera of Civil Aviation has not feeen drawing h s pav as a protest against

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the unhelpful attitude of the Ministry in this regard; and

(c) if the answers to carts fal and (b) above be in the affirmative, the details of the points of difference and the action taken by Government to solve the problem ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) No, Sir.

(b) The Director General of Civil Aviation reports that he has not drawn his salary for the last few months since he has observed certain inaccuracies in his Provident Fund account, and he is having these rectified first.

(c) Does not arise.

739. {*Transferred to the 2nd December*, 1970].

740. [Transferred to the Ird December, 1970].

नई ऋण नीति

741. श्री राम सहाय : क्या वित्त मंत्री 21 अक्तूबर, 1970 के "हिन्दुस्तान टाईम्स" में प्रकाशित समाचार को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या "नई ऋण नीति" से कोई समस्यावें उत्पन्न हई हैं; और

(ख) यदि हां, तो वे कौन-कौन सी सम-स्यायें हैं?

• [NEW CREDIT POLICY

741. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to refer to the news item published in the *Hindustan Times* dated the 21st October. 1970 and state:

(a) whether the "New credit policy" has created any problems'; and

(b) if so, what are those problems ?]

वित्त मंत्रालय में राजस्व तथा व्यय मंत्री (श्री बिद्या चरण शुक्ल) : (क) मान्यवर सदस्य संभवत: उस समाचार का उल्लेख कर रहे हैं जो 20 अक्तूबर, 1970 के (न कि 21 अक्तूबर के जैसा कि प्रश्न में